

(c) Jewellery of the total value of Rs. 2.5 lakhs and foreign and Indian currency of Rs. 10,000 and Rs. 1,91,410 respectively were seized.

(d) Yes, Sir.

(e) In the interest of successful investigations, it is not desirable at this stage to disclose the various steps that have been taken. However all necessary steps are being taken to bring to tax the concealed income.

**Luggage of Passengers piling up at Palam Airport**

\*1047. SHRI A. N. CHAWLA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Luggage of passengers is piling up at Palam Airport ;

(b) whether the said luggage contains a good deal of mail also which includes Category 'A' and diplomatic mail ;

(c) whether with the introduction of Jumbo Service, the cargo staff and the shed capacity have not been expanded and consequently cargo and luggage accumulate in the Customs godown: and

(d) the steps taken by Government to improve the situation?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH): (a) and (b). There is no accumulation of accompanied baggage. Unaccompanied baggage, however, is cleared by Customs as soon as the owner comes to claim it at the customs counter. Diplomatic and category 'A' mails are cleared by the diplomatic missions and postal authorities immediately on their arrival.

(c) and (d). The capacity of the customs godown/shed has been increased in consultation with the airline operators and the Customs authorities. Further extension to the customs godown/shed will be made shortly.

**Nationalisation of Coastal Shipping in Maharashtra**

\*1048. SHRI SHANKARRAO SAVANT: Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Government of Maharashtra has requested the Central Government to nationalise coastal shipping in that State ; and

(b) if so, the response of the Central Government thereto?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b). The Government of Maharashtra have forwarded to this Ministry the minutes of the emergency meeting of the Master Plan Committee, Maharashtra, recommending that the Konkan line passenger service should be taken over either by the Central Government or the State Government as from September, 1971, in view of the reported intention of M/s Chowgule Steamships Ltd., not to reopen the Bombay/Dabhol line after the monsoon in September, 1971.

This is being examined.

**Mangalore Harbour Project**

\*1049. SHRI P. R. SHENOY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Mangalore Harbour Project is not being implemented according to time schedule ;

(b) if so, the reasons for the delay; and

(c) whether it is a fact that the project will not be in a position to export ore from Kudremukh as the harbour will have only 30 feet draught?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : (a) and (b). The Mangalore Harbour Project is intended to be completed by the end of 1972. The progress of work is satis-